

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-93/1998/3827/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Dhar,
Principal Judge,
Family Court,
Cachar, Silchar.

Dated Guwahati, the th 24 April, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. FC/Sil/2024/423 Dated 19.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning till the evening of 26.04.2024**, has been granted. The Counsellor, Family Court, Cachar, Silchar will remain in charge of his Court and Office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/3828/A, dated , 24-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)